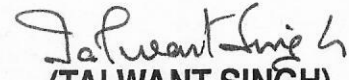


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In supersession to the earlier orders in respect of Recruitment Committees and in pursuance of letter dated 13.11.2018 of Hon'ble High Court of Delhi, following Committee is hereby constituted for direct recruitment of support staff in the subordinate Courts, with immediate effect :

Name of Committee	Name of Judicial Officers	Designation
Committee for Recruitment of support staff in subordinate Courts	Sh. Dharmesh Kumar Sharma Principal Judge, Family Courts (Central)	Chairperson
	Sh. Manoj Jain Addl. District Judge (West)	Member
	Sh. Bharat Parashar Spl. Judge (PC Act)(CBI)(New Delhi)	Member
	Sh. Lal Singh Addl. Sessions Judge (East)	Member
	Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
	Sh. Praveen Jain, Deputy Secretary (Legal/CC-II, DSSSB, Mobile No.9350207080)	Member
	Sh. AP Sharma, Deputy Secretary (Exam) DSSSB, Mobile No.9899904019	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

No. 2509/78785-811 /F.1(3)/Gaz/18

Dated 16 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officers Concerned.
4. The Chief Secretary, Delhi Secretariat, IP Estate, GNCT of Delhi.
5. The Officer In-charge, Recruitment/Administration Branch (I,II&III) Tis Hazari Courts, Delhi.
6. The AO(J), Recruitment Cell with the direction to pursue the matter.
7. Delhi Subordinate Services Selection Board, GNCT of Delhi, FC-18, Institutional Area, Karkardooma, Delhi-92.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

  
District & Sessions Judge (HQs)

Delhi